GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4054 ANSWERED ON:03.12.2010 ASSESSMENT OF SELF EMPLOYMENT SCHEMES Alagiri Shri S. ;Singh Rajkumari Ratna;Yadav Shri Om Prakash

Will the Minister of FINANCE be pleased to state:

(a) whether the Government/Reserve Bank of India (RBI) has reviewed the self-employment programmes/schemes meant for the educated unemployed youths in the recent past;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the No. of the applications received under the said programmes/ schemes for loans during the last three years and the current financial year, State-wise alongwith the status of such applications;

(d) the quantum of the loans disbursed under the said programmes/schemes during the said period, State-wise;

(e) whether the Government has received complaints of delay in sanctioning of loans, denial of loans under the said programmes/schemes; and

(f) if so. the details thereof and the status of such complaints alongwith the action taken/ being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (f): Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing the Prime Minister's Employment Generation Programme(PMEGP), from 2008-09 for generating employment through setting up micro enterprises. The Scheme is implemented through Khadi and Village Industries Commission (KVIC), as the nodal agency at the national level, and through field offices of KVIC, State/Union Territory Khadi and Village Industries Boards and District Industries Centres, at the State/Union Territories level, with involvement of banks. The performance under the Programme is reviewed in the meetings of State Level Bankers' Committee, District Level Review Committee etc.

As per information furnished by M/o MSME, State-wise details of number of applications recommended to banks by District Level Task Force Committees, those sanctioned and disbursed by banks, are given in the Annexure-I.

Based on the information furnished by convener banks of State Level Bankers` Committee (SLBC), State-wise details of loans disbursed under PMEGP during 2008-09 and 2009-10 (latest available) are given in Annexure-II.

General complaints regarding non-sanction/delay in sanction of loans by banks are received. The complaints are taken up with the concerned banks for remedial measures.